

Sl.No.21

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

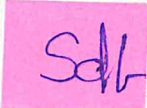
**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.04.2024 AT 01:45 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/8/140(5)/AMR/2022		140(5) of Companies Act	D.M. Rao & Co., Chartered Accountants Vs. Aditya Global Health Care Private Limited

**ORDER**

None appears for both the parties. Hence. CP/8/140(5)/AMR/2022 is dismissed for non-prosecution.



**SANJAY PURI  
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**